

a Central Board of Fisheries under the chairmanship of the Union Agriculture Minister with Ministers Incharge of Fisheries of a member of States/Union Territories as members besides others.

(c) There is no proposal to set up an Indian Council of Fishery Research.

#### IRDP Benefits to Fishermen

1924. PROF. K.V. THOMAS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to extend the benefits of Integrated Rural Development Programme to the fishermen living in cities; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) and (b). Under Integrated Rural Development Programme eligible families from the rural areas alone are assisted. There is no proposal under consideration to extend benefits of IRDP to urban areas. The fishermen living in cities are not eligible.

#### Setting up of a Transposer in Vijayawada

1925. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether some areas in Vijayawada city are not covered by Doordarshan due to Indrakeeladri hill;

(b) if so, whether setting up of a 'Transposer' will help in overcoming this difficulty; and

(c) if so, the time by which it will be installed ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Its installation is included in the Seventh Plan. It is, however, not possible to indicate the time frame for its actual installation as the prospective indigenous manufacturers are yet to develop this new type of equipment.

#### Housing Schemes for Vijayawada by HUDCO

1926. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the total outlay fixed for housing in Sixth and Seventh Plans;

(b) whether there is an acute shortage of housing in Vijayawada; and

(c) if so, the scheme sanctioned by HUDCO to provide houses to weaker section/middle income/higher income groups in the city ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Total outlay on housing in 6th Plan is Rs. 12991 crores and for the 7th Plan is Rs. 31458 crores.

(b) and (c). Housing is in the State Sector. However as on 31.1.87 HUDCO has sanctioned five schemes in the city of Vijayawada with project cost of Rs. 7.10 crores and loan amount of Rs. 4.66 crores which will enable construction of 4708 dwelling units, details of which are as under :

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LIG—204

MIG—1336

#### Development of Land by D.D.A.

1927. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) how many acres of land the Delhi Development Authority was to have